

Nomination of cases by Hon'ble The Chief Justice on 03/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ A – 48507/2003 (Review Application)	Hon. Rakesh Tiwari, J.	Writ A-II Section on 04/08/2015
2	C. E. A. - 9/2010	Hon. Sudhir Agarwal, J.	STR/TTR Section on 04/08/2015
3	C. E. R. - 4/2005	Hon. Sudhir Agarwal, J.	STR/TTR Section on 04/08/2015
4	W. P. - 42434/2015	Hon. Krishna Murari, J.	Computer Fresh Section on 03/08/2015
5	WPIL – 42239/2015	Hon. Dilip Gupta, J.	Listing Section on 03/08/2015
6	Writ C – 41866/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 03/08/2015
7	Writ C – 41863/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 03/08/2015
8	Writ C – 42071/2015	Hon. Arun Tandon, J.	Computer Fresh Section on 03/08/2015
In DB as a member			
9	CrI. A. - 116/2010	Hon. N. A. Moonis, J.	CrI. A. Section on 04/08/2015
10	CrI. A. - 7292/2010	Hon. Bachchoo Lal, J.	CrI. A. Section on 04/08/2015
11	CrI. A. - 1809/2006	Hon. Ramesh Sinha, J.	CrI. A. Section on 04/08/2015
Bench Comprising			
12	CrI. A. - 4474/2010	Hon. Vikram Nath, J. and Hon. Pankaj Naqvi, J.	CrI. A. Section on 03/08/2015
13	CrI. W. P. - 10761/2012 (Review Application)	Hon. Vikram Nath, J. and Hon. Pankaj Naqvi, J.	Writ C-II Section on 04/08/2015
14	CrI. W. P. - 1205/2013 (Modification Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 04/08/2015
15	FAFO – 2918/2014 (Modification Application)	Hon. Arun Tandon, J, and Hon. Om Prakash, J.	FAFO Section on 04/08/2015
16	Writ C – 54190/2013 (Modification Application)	Hon. Arun Tandon, J, and Hon. Vipin Sinha, J.	Writ C-II Section on 04/08/2015
17	CrI. A. - 2380/2011	Hon. S. V. S. Rathore, J. and	CrI. A. Section on 04/08/2015

		Hon. K. N. Bajpayee, J.	
Hon....., J.			
18	CrI. T. A. - 354/2015	Hon. Om Prakash, J.	Contempt Section on 04/08/2015
19	Testamentary Suit – 5/2007	Hon. Pankaj Mithal, J.	Company Section on 04/08/2015
20	Testamentary Suit – 1/2010	Hon. Pankaj Mithal, J.	Company Section on 04/08/2015
21	F.A. - 727/1999	Hon. R. S. R. (Maurya), J.	First Appeal Section on 04/08/2015
22	Bail – 22896/2015 with Bail – 25036/2015	Hon. K. N. Bajpayee, J.	Bail Section on 04/08/2015
23	Bail – 35059/2013 with Bail – 39277/2013	Hon. Manoj Misra, J. (with connected case)	Bail Section on 04/08/2015
24	A482 – 21830/2015	Hon. Om Prakash, J.	Court no.43 on 03/08/2015
25	A482 – 21902/2015 (NRHM)	Hon. A. P. Sahi, J.	Listing Section on 03/08/2015
26	A482 – 22187/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 03/08/2015
27	A482 – 22188/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 03/08/2015
28	A482 – 22189/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 03/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
04/08/2015